


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/1171/2019
NAME OF THE PETITIONER(S) : LCS CORPORATION SERVICES PVT LTD
UNDER SECTION : SEC 10 OF IBC 2016

S.No.	Name (in Capital)	Represented by	Signature
1	LCS Corporation (Applicant)	For Raj Thabateh	

ORDER

Representing counsel for the petitioner represented that in view of the personal inconvenience the arguing counsel could not attend this Tribunal today and sought for an adjournment. In view of the submission by the representing counsel, post this matter on **01.04.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)